

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 73 of 2020**

**IN THE MATTER OF:**

Chawla & Choudhary Trading  
Company Pvt. Ltd. & Ors.

...Appellants

Versus

Gulshan Kumar Chawla

...Respondent

**Present**

**For Appellants: Mr. Yogesh Kumar Jagia, Mr. Sugam Seth and  
Ms. Renuka Iyer, Advocates.**

**ORDER**

**13.03.2020** Let notice be issued on the Respondent. Requisites along with process fee be filed by 16<sup>th</sup> March, 2020. If the Appellant provides email address of the Respondent, let notice be issued through email.

Post the case 'for admission (after notice)' before the appropriate Bench on **15<sup>th</sup> April, 2020**.

Until further orders, the impugned order passed on 20<sup>th</sup> February, 2020 shall remain stayed.

**[Justice S.J Mukhopadhaya]  
Chairperson**

**[Justice Bansi Lal Bhat]  
Member(Judicial)**

**[Alok Srivastava]  
Member (Technical)**

Ash/RR